### Mining Activity in Forest Land

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\*370. SHRI ANANTRAY DEVSH-ANKER DAVE; Will the Minister of ENVIRONMENT AND FOREST be pleased to state:

- (a; Whether Government are aware of the Supreme Court judgement dated the 4th April, 1988 in the case of Indian Iron and Steel Co. Vs. State of Bihar whereby mining activity has been allowed in cleared forest land; and
- (b) if so, whether Government propose to issue guidelines allowing mining in cleared forest land, in consistent with the Supreme Court judgement?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILA-MANI ROUTRAY): (a) Yes, Sir.

(b) Suitable directions have already been issued to State Governments on 8. 8. 1989. However, the matter is under examination.

## Threat of agitation by All India Ken-driya Vidyalaya Teachers Association

•871. SHRI SANTOSH KUMAR SAHU: SHRI ANAND PRAKASH GAUTAM:

Will the PRIME MINISTER be pleased to state:

- (a) whether All India Kendriva Vidvalava Association Teachers has recently their threatened to resume agitation in case their demands are not accepted by the 6th November, 1990; and
  - (b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(br) It has come to the notice of Government that the All India Ken-

driya Vidyalaya Teachers' Association (AIKVTA) has, in & Press Note dated 20. 8. 90, mentioned about their intention to agitate if their demands, including for representation on the various bodies of the Kendriya Vidyalaya Sangathan are not granted.

# Setting up of the Vishwa Hindi Vidyapeeth

## \*372. SHRi KRISHAN LAL SHARMA:

SHRI PRAMOD MAHAJAN:

Will the PRIME MINISTER be pleased to state:

- (a) what are the factors which weighed with the University Grants Commission for not favouring the proposal for establishment of a Vishwa Hindu Vidyapeeth to disseminate advanced knowledge and understanding of Hindi as an international language, recommmended by the sub-committee constituted by Karya Karini Upa-Samiti of Hindi Shiksha Samiti in 1983;
- (b) whether on further examination in the past the implementation of the proposal of the sub-committee was deferred due to overall resources constraints, if so, what is the present position in this regard; and
- (c) what steps have been taken/ proposed to be taken to disseminate advanced knowledge and understanding of Hindi as an international language?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) On the basis of the decision taken in the meeting of Karya Karini Upa-Samiti of Hindi Shiksha Samiti on 15. 9, 1983, a sub-committee was constituted to examine the proposal for establishment of the Vishwa Hindi Vidyapeeth. The views of tne. U. G. C. were invited on the proposal The Chairman as well as the Commis-

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sion have not favoured the proposal keeping in view the following:

Written Answers

- (i) A large number of colleges and Universities in the country do their teaching mostly in Hindi. Besides existence of many distinguished School and Departments of Hindi in our major universities, Hindi is the subject in which perhaps the largest number of Ph. D. these are produced.
- (ii) The very objectives of the proposed University would underplay some of those specialised areas like Departments of Science, Social Sciences, Humanities, etc.
- (iii) The setting up of thia University may further add to the number of unemployed, under-employed and unemployable youth in our country.
- (iv) There may be further demands from various corners for setting up another 20 language universities, each of them ultimately of questionable value in higher education.
- (v) The strengthening of languages is an important need^but that can be done strengthening through of existing educational institutions.
- (vi) An international platform for promotion of Hindi as a world language and for developing it as a means of strengthening bonds of friendship between India and other countries can be provided by different existing organisations.

The matter was further examined by the Govt, keeping in view, inter-alia, overall resources constraint and with particular reference to the Zero Base Budgeting proposed to be adopted in 1989<sup>1</sup>. After review it was decided that the proposal may not be taken up for implementation for the present. Hence the same has been k«pt pending.

Following steps are being taken to disseminate advanced knowledge and

understanding of Hindi as an international language;

. (i) Teaching of Hindi to non-Hindi speaking Indians as well as foreigners through correspondence courses by Central Hindi Directorate (CHD. ), a subordinate office under the Department of Education.

to Questions

- (ii) Preparation of bilingual dictionaries, conversational guides etc., in Indian languages including Hindi and foreign languages by CHD under the Indo-foreign Cultural Exchange Programmes.
- (iii) Under the scheme of Propagation of Hindi Abroad, foreign scholars are awarded scholarships for study of Hindi in the Central Ins titute of Hindi, New Delhi run by the Kendriya Hindi Shikshan Man-dal Agra, an autonomous body under the Department of Education.
- (iv) Hindi Teachers are deputed to foreign countries and Hindi books are distributed through our Embas sies/Missions abroad.

#### Constitution of Committees for Employees of Public Sector Undertakings

- \*373. SHRi CHATURANAN MISH. RA Will the PRIME MINISTER be pleased to state:
- (a) whether anv recommmendation has been made by the Justice Mishra Committee for the employees of Public Sector Undertakings following Third Central Pay Commission the pay pattern to constitute Committee (s) on the pattern of JCM of Central Government employees in the cerned Undertakings to sort out the issues/anomalies etc. of their emplo yees likely to arise on the implemen tation of the said Report; and
- (b) if the answer to part (a) above be in the negative, in what manner the anomaly cases, cases of stagna tion, promotion channels and other conditions of service are proposed to be sorted out and implemented m the